

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1562  
(To be answered on the 15<sup>th</sup> December 2022)**

**AIR SAFETY**

**1562. SHRIMATI APARAJITA SARANGI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government conducts regular audits of all mid-air technical malfunctions that have increased emergency landings lately;**
- (b) if so, the details of the outcome thereof;**
- (c) whether the Government has updated the air safety norms applicable to domestic and international flights and if so, the details thereof;**
- (d) whether the Government has implemented measures to increase the Air Traffic Controllers and if so, the details thereof; and**
- (e) whether the Government has setup a permanent committee to examine grave incidents of compromise on passenger safety by airplane operators and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b) DGCA has a system of conducting regular surveillance including spot checks and night surveillance to ensure that the operators/ organizations continue to meet the regulatory provisions. DGCA initiates special audits, in case there is an increase in occurrences indicating likelihood of non-adherence to procedures. Since January 1, 2022 operating crew has declared emergency in 07 flights. The operator wise data is as under:**

<b>Airline</b>	<b>No. of emergency landings</b>
<b>Air India</b>	<b>1</b>
<b>AIXL</b>	<b>2</b>

